Name of the Corporate Debtor	ACCIL Corporation Private Limited	Date of commencement of CIRP	15-10-2025	List of creditors as on:	04-11-2025
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List	Secured Finannicial Creditors (other than financial cred	Details of Claim received			Details of claims admitted									
S. N	Name of Creditor	Date of receipt	Amount Claimed	Amt of Claim Admitted*	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?		Amount of Contingent	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
1	Prudent ARC Limited	28-10-2025	2,07,29,40,004	1,88,35,19,817	Loan	Yes	Yes	No	25.57%		-		18,94,20,186	
2	Central Bank of India	04-11-2025	1,36,53,47,421	90,79,23,511	Loan	Yes	No	No	12.33%	-	-		45,74,23,910	
3	Asset Reconstruction Company (India) Limited (ARCIL)	29-10-2025	4,93,54,96,035	4,57,36,69,257	Loan	Yes	Yes	No	62.10%		-		36,18,26,778	
			8,37,37,83,460	7,36,51,12,585					100.0%		-		1,00,86,70,874	

^{1.} Amounts admitted have been verified basis information available with the IRP/ RP and might undergo a change in case any additional information is received .

2. The amount admitted may undergo change on account of adjustment in respect of transaction made, if any during the CIRP